

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) 46.61 lakhs as reported by Audit; out of this 34 lakhs are accounted for by the sudden abandonment of the Kanchrapara Project as a result of partition.

(c) Disciplinary action has been taken wherever possible against the officials responsible for the loss, depending upon the degree of responsibility attaching to the individual. Following are the instances of punishment meted out to the various individuals responsible for the cases reported in the Audit Report, 1951.

(1) Expression of displeasure and warnings to individuals against repetition of such failures.

(2) Stoppage of increments and forfeiture of Government contributions to State Railway Provident Fund.

(3) Reversion to a lower post and transfer to other stations, and placing of a bar on promotion.

(4) Dismissal from service.

Apart from the actions listed above, as a result of legal action some persons were also convicted and sentenced to undergo imprisonments in addition to payments of fines.

(d) All important cases of losses of over 1,000 in monetary value or cases revealing serious defects in procedure or unusual features are reported to the Board who examine them from all points of view, to see whether any lacuna exists in the existing procedure, and immediate steps are taken to rectify the same.

**Shri Dabhi:** May we know the names and/or designations of the persons against whom this action has been taken?

**Shri Alagesan:** I do not have the names of persons.

**Shri V. P. Nayar:** May I know, Sir, whether the punishment meted out in such cases is inversely proportional to the rank of the officer?

**Mr. Deputy-Speaker:** He need not answer that question, I won't allow sarcasm to be indulged in in this House.

**Shri V. P. Nayar:** It is not indulging in sarcasm, Sir.

**Mr. Deputy-Speaker:** Why should it be inversely proportionate? If any particular cases are referred to, it is all right. The hon. Member speaks as

though some general instructions are issued.....

**Shri V. P. Nayar:** That is what I wanted to know. Unfortunately, Sir, I cannot refer to the cases, because I came to know of them in the Committees.

**Mr. Deputy-Speaker:** I am not bothered about it; such sarcasm should not be indulged in.

**Shri V. P. Nayar:** It was not sarcasm at all.

**Mr. Deputy-Speaker:** It comes to this—the richer the man the lower the punishment. I am really surprised.

### छत्तीसगढ़ में धान की फसल (कीड़ा)

\*१०९४. श्री जांगड़े: क्या साहब सभा कृषी मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या सरकार को विदित है कि एक प्रकार का कीड़ा छत्तीसगढ़ में धान की बालों को भारी हानि पहुंचा रहा है;

(ख) क्या केन्द्र सरकार का मध्य प्रदेश सरकार से इस विषय में कोई सिकायत प्राप्त हुई है; तथा

(ग) क्या इस कीड़े को मारने के लिये सरकार ने कीटनाशक द्रव्यों के संभरण और वितरण के लिये कुछ प्रयत्न किया है ?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Yes; the worm involved is the paddy bug, popularly known as the *gundhi*.

(b) Information about the infestation was received from the Madhya Pradesh Government during the last week of September.

(c) On receipt of information the Government of India supplied two power dusters, 60 hand dusters and ten cwts. of insecticides to Madhya

Pradesh Government. A Senior Entomologist, two Technical Officers and one Mechanic of the Plant Protection Quarantine and Storage Directorate were at once deputed to Madhya Pradesh to help organise campaign against the bug.

The State Government distributed 150 tons of insecticides and 400 dust-ers to cultivators at concessional rates.

**श्री जांगड़े :** क्या मैं जान सकता हूँ कि राइस पैस्ट बग्स की वजह से छत्तीसगढ़ में कितनी फसल का नुकसान हुआ ?

**डा० पी० एस० बेशमुख :** यह अभी मध्य प्रदेश गवर्नमेंट ने बताया नहीं है। एक वक्त उन का कहना था कि पांच लाख एकड़ तक का उस से नुकसान हुआ है।

**श्री जांगड़े :** क्या मैं जान सकता हूँ कि इस राइस बग्स के कारण चावल की फसल में कमी होने की वजह से मध्य प्रदेश सरकार ने गत वर्ष जितना चावल दूसरे प्रान्तों को देने के लिये क़बूल किया था, उस से कम चावल वह इस वर्ष देने जा रही है ?

**साहू तथा कृषी मंत्री (श्री किशबर्डी) :** मध्य प्रदेश गवर्नमेंट ने कहा है कि बावजूद इस बीमारी के इस साल चावल गुजिस्ता साल से ज्यादा पैदा हुआ है और वह हम को पार साल से दुगुना चावल देगी।

**Shri Jasani:** Was any other part other than Chhattisgarh in Madhya Pradesh affected by this pest?

**Dr. P. S. Deshmukh:** In Madhya Pradesh, essentially that was the part affected.

**Shri Jasani:** Was any other part besides Chhattisgarh Division affected?

**Dr. P. S. Deshmukh:** Probably there were some other parts.

**श्री एस० एल० ट्रिबेदी :** क्या मंत्री महोदय बतलाने की कृपा करेंगे कि मध्य प्रदेश राज्य के अतिरिक्त किन्हीं और राज्यों में भी इस कीड़े के द्वारा नाला की खबरें आई हैं ?

यदि आई हैं, तो क्या उपाय किये गये हैं ?

**डा० पी० एस० बेशमुख :** जी हां, जहां जहां से ऐसी खबरें आई हैं, वहां भी ऐसे ही उपाय किये गये हैं।

**श्री एस० एल० ट्रिबेदी :** किन किन राज्यों में ?

**डा० पी० एस० बेशमुख :** उड़ीसा में और बिहार में।

**Shri K. G. Deshmukh:** May I know, Sir, whether Government has received any report from the experts that this pest has been fully destroyed and next year it will not appear again?

**Dr. P. S. Deshmukh:** We have no guarantee of this nature.

**सरदार ए० एस० सहगल :** इस कीड़े के मारने में कुल कितना खर्चा हुआ ?

**डा० पी० एस० बेशमुख :** वह तो अन्दाज़ा हमारे पास नहीं है। मगर सेंट्रल गवर्नमेंट ने जो कुछ पैसा अब तक इस प्लांट प्रोटेक्शन के लिये मध्य प्रदेश गवर्नमेंट को दिया है, वह मैं बतला सकता हूँ।

**श्री जांगड़े :** क्या मैं जान सकता हूँ कि बीबीपीन पाउडर किसानों को तकावी बच दिया गया है या खुद खरीद पर दिया गया है ?

**डा० पी० एस० बेशमुख :** पाउडर तो नहीं मगर जो औजार दिये गये हैं वे तकावी पर दिये गये हैं। जिन्होंने तकावी पर लिये हैं उन को ४/५ कीमत पर दिये गये हैं। और जिन्होंने कौश प्राइस पर लिये हैं उन को २/३ कीमत पर दिये हैं।

**बाबू रामनारायण सिंह :** क्या इस तरह की रिपोर्ट कोई बिहार से आई थी और यदि आई थी तो उस सम्बन्ध में केन्द्रीय सरकार ने कौन सा कार्य किया था ?

डा० पी० एस० देवानन्द : जी, हां ।  
 वहां तो हवाई जहाज भेजे गये और बहुत  
 जल्दी उसका सफाया कर दिया गया ।

**Shri Sarangadhar Das:** May I know if such complaints about insect pests on paddy have come from Orissa?

**Dr. P. S. Deshmukh:** Yes. I have said so already.

श्री जांगड़े : क्या मैं जान सकता हूँ कि इस राइस बग्स की पैदायश के क्या कारण हैं और क्या यह सब है कि यह राइस बग्स मद्रास से फैले हैं ?

**Mr. Deputy-Speaker:** Pests are not peculiar to any particular State.

**Shri Thanu Pillai:** May I have a translation of the question? We could not understand.

**Mr. Deputy-Speaker:** Why should he have a translation of pests?

**Shri Nambiar:** May I know whether any bug is going from Delhi or from Rajasthan or anywhere?

**Mr. Deputy-Speaker:** Hon. Members will notice how one such question has led to another question. Therefore I will neither allow a pest nor a bug to take possession of us or this House. Next question.

#### ROADS

\*1095. **Shri Balmiki:** Will the Minister of Transport be pleased to state:

(a) how many miles of new roads for which the Central Government is responsible have been constructed and where up to October, 1952; and

(b) what amount of money has been spent on this?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). A statement giving the required information in respect of National Highways in all States and roads other than National Highways in Parts C and D States etc., for which the Central Government is responsible, is laid on the Table of the House. [See Appendix VI, annexure No. 35]

श्री बाल्मीकी : किस राज्य का प्रति मील खर्च सब से अधिक है, और क्यों ?

**Shri Alagesan:** The cost of construction varies from place to place owing

to various factors. It ranges ordinarily between Rs. 1 lakh per mile of construction to Rs. 1.6 lakhs.

**An Hon. Member:** He wants to know in which State the expenditure is the highest.

**Shri Alagesan:** It is not possible to say. In the same State it may vary from place to place.

**Shri N. P. Damodaran:** May I know the total number of miles of National Highways constructed in India?

**Mr. Deputy-Speaker:** There is a special report on this in the Library.

**Shri Alagesan:** About 13,400 miles.

**Shri B. S. Murthy:** Is the hon. Minister aware that the Central Government have taken a few miles of road in West Godavari to be constructed with the Central Government fund and for the last two or three years, though the people concerned in the locality have contributed their labour, that road has not been taken up still? May I know the reason for this?

**Shri Alagesan:** I do not have any information about that particular link.

**Mr. Deputy-Speaker:** "How many miles of road have been constructed in October 1952?"—that is the question. How is the hon. Minister expected to know why such and such a road has not been taken up?

**Shri B. S. Murthy:** For the last three years the officers from the Centre have been going and making the labourers of that place construct the road, but they have not been supplying any materials.

**Mr. Deputy-Speaker:** True. But that is a larger question why such and such a road has not been taken up. I do not know what the object of the hon. Member is. He wants to know the number of miles constructed in a particular month. How it is auspicious I do not know!

**Shri K. K. Basu:** May I know whether any portion of the highway that will connect Calcutta to Madras has been constructed in this month of October?

**Shri Alagesan:** In fact the information is given from the date we took over up to the present.

**Dr. Suresh Chandra:** May I know whether there is any proposal with the Government of India to construct roads near Ellora and Ajanta Caves, from the Central Reserve Fund?